BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

FORTY-FOURTH REPORT

(Presented on 17.8.1994)

The Business Advisory Committee held a sitting on Wednesday, the 17th August, 1994.

- 2. The Committee recommend the allocation of time to the following items of business as shown against each:—
 - (1) The Motor Vehicles (Amendment) Bill, 1994, as passed by Rajya Sabha.

2 hours

(Consideration and passing)

(2) Discussion on the Eighth Five Year Plan, 1992-97.

5 hours

- 3. The Committee also recommend that the discussions on the following subjects may be held in the following order:—
 - (1) Twenty-eighth and Twenty-ninth Reports of the carstwhile Commissioner for SCs & STs for the years 1986-87 and 1987—89 and Fifth, Sixth, Seventh and Eight Annual Reports of the erstwhile Commission for SCs & STs for the years 1982-83, 1983-84, 1984-85 and 1985-86.
 - (2) Sugar Policy
 - (3) Price rise
 - (4) Population problem
 - (5) Eighth Five Year Plan
- 4. The Committee further recommend that in order to make more time available for disposal of urgent items of Government and other business, the House may sit during lunch hour from Monday, the 22nd August, 1994 till the end of the current session.

New Delini:
August 17, 1994

Sravana 26, 1916 (Saka)

SHIVRAJ V. PATIL, Chairman, Business Advisory Committee.